

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/ 773 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 5th February, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No.DJN/643 dated 27.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.02.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 30.01.2025 till the morning of 04.02.2025.** During your absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/ 774 /A, dated 5.2.25

Copy to:.

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

